

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

(21)C.P.(I.B)-1618/8&9/(MB)/2017

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.11.2018

NAME OF THE PARTIES: Stanchion Designs Pvt. Ltd.

V/s.

PANORAMIC UNIVERSAL LTD.

SECTION OF THE COMPANIES ACT: 8 & 9 OF THE INSOLVENCY AND
BANKRUPTCY CODE. 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. Several notices have been issued to SEBI. No Reply. However, it is also noticed that the Petitioner has not yet placed on record the Consent of the IRP. It is directed to comply with the provisions. The matter is adjourned to **18.12.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

12.11.2018

HHS